

ending on the 30th April, 1992 and do communicate to this House the names of the members so nominated by Rajya Sabha”.

MR. SPEAKER : The question is : “That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate ten members from Rajya Sabha to associate with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of the House for the term ending on the 30th April, 1992 and do communicate to this House the names of the members so nominated by Rajya Sabha”.

The motion was adopted

SHRI MADAN LAL KHURANA
(South Delhi) : *rose*

MR. SPEAKER : Shri Khurana, you are justly agitated. I can understand your feelings. I would request Shri Ghulam Nabi Azad to convey your feeling to the Home Minister. If he has agreed to make a statement, he will make a statement.

(Interruptions)

MR. SPEAKER : Now matters under Rule 377.

13.38 hrs.

RAO RAM SINGH : *in the Chair*

13.38 hrs.

MATTERS UNDER RULE 377

(i) Need for early completion of Radio and T.V. transmission services at Jabalpur

[English]

SHRI SHRAVAN KUMAR PATEL (Jabalpur) : Sir, I take this

opportunity to invite the attention of this august House to the fact that vast rural and tribal areas in and around Jabalpur in M.P., still remain deprived of T. V. services.

The TV transmission for Jabalpur by upgrading the existing 1000W Station into a 10 KW transmitter, which was to be completed and commissioned long time ago, is still incomplete. The work especially the construction of the transmission tower is going on at a snails pace, when equipments worth lacs of rupees which have already been procured, have been lying idle for several years.

Similarly the work of augmentation of radio transmission service at Jabalpur, by adding another 200 KW station, is proceeding at a slow pace.

Thus while public funds amounting to lacs of rupees are locked up, in the form of equipments lying idle, the rural poor land the tribals in remote areas remain cut off from the national main stream.

I, would, therefore, urge upon Government to ensure that the work of augmentation of TV and Radio transmission services at Jabalpur is completed under a time bound programme in the interest of national integration, as also education and cultural development of the rural poor and the tribals.

(ii) Need to increase quota for provincial Services for nomination to I.A.S. etc., particularly for PCS of Rajasthan

[Translation]

SHRI GIRDHARI LAL BHARGAVA (Jaipur) : Mr. Chairman, Sir, now the officers of the Provincial Civil

Services are nominated to the I.A.S. cadre after a long period and its far reaching repercussions have begun. The officers of the Rajasthan Administrative Service recruited directly in the year 1961 are still in the waiting-list for their nomination to the I.A.S. cadre. The State of nomination in some states is better whereas in some states it is worse. If the officers of the Provincial Civil Services are not nominated to the All India Services within a specified and justified period, they develop a sense of resentment and frustration which affect the efficiency of these civil officers appointed to the various posts dealing with the General Administration, Revenue-reforms and Law and Order. At present even the existing quota of 33 per cent under the Rules of the Indian Administrative Service is not implemented for the nomination of the Provincial Civil Service officers because in addition to the officers of the Provincial Civil Service, the officers of other services like Public Works Department, Co-operative department, statistics department etc. have been nominated. The Central Government needs to pay timely attention to this important issue. In this context, I would like to suggest increase in the present 33 per cent quota to 50 per cent. At the same time, the senior officers of the Provincial Civil Service should be deputed to the posts of District Collectors and Heads of the Departments keeping their long experiences and efficiency in view.

(iii) Need to give priority to Garadha Irrigation Project in Bundi district, Rajasthan

SHRI DAU DAYAL JOSHI
(Kos) Mr. Chairman, Sir, many

large and medium irrigation projects of Rajasthan are pending with the Central Government. One such project Garadha Irrigation Project in Bundi district is under consideration of the Ministry of Water Resources for several years.

Majority of the Adivasis and Bheels of that area are living below the poverty line. This project will help raise their standard of living. Through this motion, I would like to request the Central Government to give its immediate clearance to that project to ensure its completion.

(iv) Need to set up a 'Development Commission' for all round development of Eastern Uttar Pradesh

SHRI CHANDRA JEET YADAV (Azamgarh): Mr. Chairman, Sir, Azamgarh, Ballia, Jaunpur, Deoria, Gorakhpur, Basti, Mau, Ghazipur, Siddharth Nagar etc. are the main eastern districts of Uttar Pradesh, which are the most back-ward districts of the country. The average population of these areas is comparatively much higher than the national average but the average per capita income is much less than the national average. These districts not only lack industries, but facilities like transport, communication, television etc. exist there just for the name. The villages over 70 per cent have not yet been linked with metalled roads. Many of these villages lack even drinking water. The youths of these areas are unemployed on large scale.

The people of these areas have played important and leading role in the Freedom-struggle and they have made remarkable contribution to the